

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 245

(IB)-35(ND)/17

IA/266/2020 IA/2498/2020 IA/5284/2020

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt.Ltd. ... Applicant/Petitioner

Under Section: 9 of IBC, 2016

Order delivered on 20.01.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR
SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS: Awijit Paliwal, Adv for Applicant
Dhrubajit Saikia Adv for Liquidator

ORDER

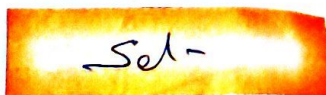
IA-2498/2020: This is the 10th progress report. The same is taken on record subject to just exceptions.

With this, **the IA stands closed.**

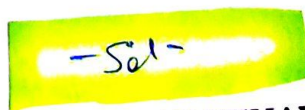
IA-266/2020: After some arguments, Ld. Counsel appearing for the Applicant seeks short adjournment. Last opportunity is given. List the matter on 27th January, 2021.

IA-5284/2020: By filing this Application, Liquidator has prayed for extension of a further period of 6 months. Heard. Prayer is **allowed**. The period of Liquidation is further extended by 6 months from the date of its expiry.

With this, **the IA is disposed of:**



**(L.N. GUPTA)
MEMBER (TECHNICAL)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)**